

**IN THE INCOME TAX APPELLATE TRIBUNAL DELHI  
BENCH 'F', NEW DELHI**

**BEFORE SH. ANIL CHATURVEDI, ACCOUNTANT MEMBER  
AND MS. SUCHITRA KAMBLE, JUDICIAL MEMBER**

(THROUGH VIDEO CONFERENCING)

ITA No.1418/Del/2013  
Assessment Year : 2009-10

|   |     |   |
|---|-----|---|
| Pradeep Singhal<br>C/o. Shree Durga Oil &<br>Steel Works,<br>Saleden Gunj, Jawalpur,<br>Haridwar-249407<br><br>PAN – CHGPS 3166 L<br><b>(APPELLANT)</b> | Vs. | ITO<br>Ward-2,<br>Haridwar<br><br><br><br><b>(RESPONDENT)</b> |
|---|-----|---|

|             |                             |
|-------------|-----------------------------|
| Assessee by | Shri Gurjeet Singh, C.A.    |
| Revenue by  | Shri Sohail Malik, Sr. D.R. |

|                        |            |
|------------------------|------------|
| Date of hearing:       | 15/03/2021 |
| Date of Pronouncement: | 15/03/2021 |

**ORDER**

**PER ANIL CHATURVEDI, AM:**

This appeal filed by the assessee is directed against the order dated 28.12.2012 of the Commissioner of Income Tax (Appeals)-I, Dehradun relating to Assessment Year 2009-10.

2. Before us, assessee has moved an application wherein the assessee has stated that it has opted for Vivad Se Vishwas (VSV) 2020 and has filed the declaration (Form-1) and undertaking

(Form-2) Scheme and department had issued Form-3. Ld. DR has no objection to the withdrawal

3. After considering the request made by the assessee, we dismiss the appeal of assessee as withdrawn subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid Act, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider such application appropriately as per law. With these directions, **appeal of the assessee is dismissed as withdrawn.**

4. **In the result, appeal of the assessee is dismissed.**

**Order pronounced in the open court on 15.03.2021, immediately after conclusion of the hearing of the matter in virtual mode.**

**Sd/-**

**(SUCHITRA KAMBLE)  
JUDICIAL MEMBER**

**Sd/-**

**(ANIL CHATURVEDI)  
ACCOUNTANT MEMBER**

Date:- 15.03.2021

PY\*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI